

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
UNSTARRED QUESTION NO. 269
TO BE ANSWERED ON WEDNESDAY, THE 12TH DECEMBER, 2018**

FUNDS RELEASED IN 16TH LOK SABHA

269. SHRI M. CHANDRAKASI:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the details regarding funds released and utilized in the 16th Lok Sabha as on date;**
- (b) the under-utilization and subsequent lapse of funds and non-release of funds, if any, visualized due to slow pace of implementation of the scheme, if so, details thereof; and**
- (c) whether the Govt. has any proposal for relaxing existing conditions for release of annual MPLAD funds for a constituency, if so, the details thereof?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI VIJAY GOEL)

(a) and (b) Under the Member of Parliament Local Area Development Scheme (MPLADS), the works are recommended by the honourable Members of Parliament and are sanctioned as well as executed through District Authorities concerned. The data on MPLADS funds released and utilized in the 16th Lok Sabha is detailed in statement enclosed.

Funds under the MPLADS are non-lapsable, both at the end of the Central Government and at the end of the District Authorities. Members of Parliament can recommend works up to their full annual entitlement and District Authorities are required to undertake immediate sanction and implementation of the eligible works so recommended without availability of the funds in the account.

(c) A proposal to release the entire amount of Rs. 5.0 crore of MPLADS fund for one year in one go is under consideration in consultation with Ministry of Finance.

Statement referred to in reply of part (a) of the Lok Sabha Unstarred Question No. 269 for answer on 12.12.2018:

Details regarding funds released and utilized in the 16th Lok Sabha as on 05.12.2018			
S.No.	State	Fund Released by GOI (Rs. in Crore)	Actual Incurred Expenditure with Admin Expenditure (Rs. in Crore)
1	A & N Islands	20.00	20.43
2	Andhra Pradesh	432.50	395.54
3	Arunachal Pradesh	47.50	42.58
4	Assam	275.00	220.08
5	Bihar	752.50	718.76
6	Chandigarh	17.50	22.77
7	Chhattisgarh	242.50	228.80
8	D & N Haveli	15.00	6.91
9	Daman & Diu	17.50	12.97
10	Delhi	87.50	88.33
11	Goa	27.50	26.05
12	Gujarat	522.50	479.09
13	Haryana	212.50	183.81
14	Himachal Pradesh	90.00	83.12
15	Jammu & Kashmir	95.00	81.81
16	Jharkhand	242.50	199.92
17	Karnataka	485.00	403.79
18	Kerala	342.50	332.36
19	Lakshadweep	17.50	13.49
20	Madhya Pradesh	612.50	553.26
21	Maharashtra	820.00	713.26
22	Manipur	47.50	42.33
23	Meghalaya	42.50	40.14
24	Mizoram	22.50	21.61
25	Nagaland	25.00	22.61
26	Nominated	22.50	16.37
27	Odisha	400.00	334.95
28	Puducherry	15.00	16.89
29	Punjab	285.00	235.27
30	Rajasthan	460.00	396.01
31	Sikkim	20.00	17.61
32	Tamil Nadu	805.00	723.35
33	Telangana	255.00	276.43
34	Tripura	37.50	32.79
35	Uttar Pradesh	1600.00	1336.45
36	Uttarakhand	77.50	56.44
37	West Bengal	825.00	732.02
	TOTAL	10315.00	9128.4